Annexure- 4 Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 27-08-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of	Identificat	Details of c	laim received	Details of claim admitted					Amount of	Amount of	Amount of claim not admitted	Amount of	Remarks, if any
	creditor	ion No.	Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of voting	contingent	any		claim under	
			receipt		admitted	claim	covered by	related	share in CoC	claim	mutual		verification	
							guarantee	party?			dues, that			
											may beset-			
											off			
1	Empee			3,78,00,10,222	1,97,77,23,622	Unsecured	Nil	YES	0	Nil	Nil	1,80,22,86,600		Interest calculated from date of AGM held on
	Distilleries Limited													29th Sep 2018 where in the resolution for voting
	Lillined													in favour of conversion of Share Application
			21/05/22											Money into Unsecured Loan was passed at
														AGM. Interest as per Section 42(6) of
														Companies (Acceptance of Deposits) Rules,
														2014.
Total 3,78					1,97,77,23,622				0			1,80,22,86,600		